

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3675 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, ____ August, 2021.

Sub:- Casual leave.

Ref:- Email Dated 21.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 23.08.2021 with station leave permission from the evening of 21.08.2021 till 23.08.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ ³⁶⁷⁷3676/A, dated 24.8.2021

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

